

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **23.07.2024** THROUGH VIDEO CONFERENCING

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**PRESENT:** HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)  
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

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**IN THE MATTER OF** : Luminous Power Technologies Pvt Ltd  
Vs  
Yashica Electronics Pvt Ltd

**MAIN PETITION NUMBER** : IBA/765A/2019

**(IA/MA) APPLICATION NUMBERS**

IA/885(CHE)/2022

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**ORDER**

Present: Shri. Kamaraj, Liquidator in person.

The Liquidator submits that the appeal was listed before Hon'ble NCLAT on 22.07.2024, but it did not reach for hearing. Next date is yet to be given.

List the application awaiting orders / hearing on **12.09.2024**.

**Sd/-**

**(VENKATARAMAN SUBRAMANIAM)**  
MEMBER (TECHNICAL)

MG

**Sd/-**

**(SANJIV JAIN)**  
MEMBER (JUDICIAL)